

HIGH COURT OF DELHI AT NEW DELHI

No. 38 /Gaz./P.F./Superannuation/2022

Dated: 25/8/2022

NOTIFICATION

Mr. Sanjiv Jain, Officer of Delhi Higher Judicial Service and presently posted as District Judge (Commercial Court), New Delhi District, Patiala House Courts shall stand retired from Delhi Higher Judicial Service in the afternoon of 31st December, 2022 on attaining the age of superannuation of 60 years.

It is certified that no disciplinary/departmental proceedings under All India Service (Discipline & Appeal) Rules, 1969 is pending or contemplated against Mr. Sanjiv Jain.

BY ORDER OF THE COURT

(Ravinder Dudeja)
Registrar General

4787-95.
Endst. No. /Gaz./P.F./Superannuation/2022

Dated: 25/8/2022

Copy forwarded for information and necessary action to :-

1. All the Principal District & Sessions Judges in Delhi.
2. The Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
4. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
5. The Pay and Accounts Officer concerned.
6. Officer concerned.
7. Personal file of the officer concerned.
8. CR dossier of the officer concerned.
9. Guard file.

(Sapjeev Dobhal)
Deputy Registrar (Gaz.-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. 65095-131 F. 5(2)/2022

Dated, Delhi the 30 AUG 2022

Sub:- Notification

Copy forwarded for information and necessary action to :-

1. The Officer In-charges, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English) and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Sr. AO(J) / AO(J), Administration-I,II,III, Vigilance, Recruitment Cell, Filing Section, Accounts Branch, Fine & Audit Section, Care-Taking Branch, Computer Branch, I.T.Cell, Protocol Branch, LAC Branch, R & I Branch, 'LAYERS', Vulnerable Witness Deposition Complex(VWDC) and ACR Cell, Central District, Tis Hazari Court, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Delhi
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

(Mukesh Kumar Gupta)

Additional District & Sessions Judge/
Officer In-charge, Judicial Branch (Central)
For Principal District & Session Judge(HQs):Delhi

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